

By E-Mail/ Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 6493 /A

From :- Shri Romen Baruah
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee
Principal Judge, Family Court
Nalbari

Dated Guwahati, the 08th December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. FC.NLB/08/2019/827dated 03.12.2021

Sir,

With reference to the above, I am directed to inform you that, you are allowed to withdraw your prayer for LTC for the current block period 2018-2021, which was already granted to you by this Hon'ble Court to visit Goa.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/6494-6496 /A, dated- 08/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information.with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

g. baron
REGISTRAR (VIGILANCE)

Baron